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**Central Administrative Tribunal
Principal Bench, New Delhi**

C.P.No.81/2005 in O.A.No.2865/2003

Friday, this the 21st day of October 2005

**Hon'ble Shri V.K. Majotra, Vice Chairman (A)
Hon'ble Shri Mukesh Kumar Gupta, Member (J)**

Indian Railway Statistical Inspectors
Association through its Secretary
Shri K.K. Singh
224/1, Railway Colony
Kishan Ganj, Delhi-7

2. Shri Sunil Kerketta
Statistical Inspector
Northern Railway
Baroda House, New Delhi

3. Shri Ashok Kumar
Statistical Inspector
Northern Railway
New Delhi

4. Shri M.K. Jain
Statistical Inspector
Railway Board, New Delhi

..Applicants

(None for applicant)

Versus

Shri V.N. Mathur
Secretary, Railway Board
New Delhi


..Respondent

(By Advocate: Shri Irshad Ahmad)

ORDER (ORAL)

Shri V.K. Majotra:

Tribunal's orders have been stayed by the Hon'ble High Court of Delhi vide its order dated 9.9.2005 in WP (C) No.4512/2005. As such, these contempt proceedings are dropped. Notice to the respondent discharged. However, the applicant shall have liberty to revive these proceedings, if necessary, after the High Court's orders are available.


(Mukesh Kumar Gupta)
Member (J)


(V.K. Majotra)
Vice Chairman (A)

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